

**(Open Court)**

**Central Administrative Tribunal, Allahabad Bench, Allahabad**

**(Circuit Bench at Nainital)**

**Contempt Petition. No.331/00096/2017 in  
Original Application No. 331/00006/2015**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)  
Hon'ble Mr. Tarun Shridhar, Member (A)**

**This the 24th day of February, 2021.**

Shri Sanjay Murari aged about 23 years , late Shyam Datt Murari,  
r/o village Moturaj, Post Office Karn Karayat, District- Champawat.

Petitioner

By Advocate: Sri Ashish Joshi

Versus

1. Sri G.S. Jha, Chairman, Central Water Commission, Sewa Bhawan, R.K. Puram, New Delhi-110066.
2. Sri Ashok Goyal, Chief Engineer (Yamuna Basin) Central Water Commission, Kalindi Bhawan, B-5, Qutub Industrial Area, New Delhi-110016.
3. Sri S.K. Samal, Superintending Engineer, Planning Circle, Central Water Commission, Quarter No. 1065-68, Type , NH-IV, Faridabad-121001 (Haryana).
4. Sri Narendra Kumar, Chairman, Central Water Commission, Sewa Bhawan, R.K. Puram, New Delhi-110066

Respondents

By Advocate: xxxxx

**ORDER**

**By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)**

Heard Learned counsel for the petitioner and perused the records.

2. Learned counsel for the petitioner submitted that order in respect of which, the instant contempt proceedings are pending, has been compiled by the respondents, therefore, the contempt proceedings are liable to be closed.

3. As no one is present to object the same and learned counsel for petitioner himself is praying for closing of the instant contempt proceedings, by submitting that the order has been compiled by the

respondents, the contempt proceedings are closed. Notices are discharged.

4. All the pending MAs in this contempt petition also stands disposed off.

5. Hon'ble Mr. Tarun Shridhar, Member (Administrative) has consented to this order during video conferencing.

**(Tarun Shridhar)**  
**Member (A)**

**(Justice Vijay Lakshmi)**  
**Member (J)**

**HLS/-**